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## Declaration of Assets and Liabilities

Year 2025-2026

I, SANJAY KUMAR RAWAT, Son of LATE RAJ KISHORE RAWAT, aged 51, years, belonging to Bihar Legislative Assembly, Patna Service and presently working as ASSISTANT SECTION OFFICER of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

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### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) BABLI KUMARI	Dependant-1 Name AASHWI RAWAT	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,000/-	85,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.- 73,390/- (SBI SB - A/C- 10749089553) Rs.- 1,76,984/- (SBI SB - A/C- 10839483808) Rs.- 7,31,356/- (SBI PPF A/C- 35573002948)	Rs.- 2,49,390 /- (SBI SB - A/C- 30103887151) Rs.- 17,000/- ( FD in SAHARA INDIA )	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SIP- 2000/-Rs. Per Month Start from Feb.2024	Rs.-8000/- Per Month (GOLD Scheme)	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs.- 24292/- Per Annum Premium for LIC No. Of Policy (03)	Rs.-10000/- Per Month in Postal Saving Rs.- 11158/- Per Annum Premium LIC	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Year-2007 BR-01AH- 0767 Hero Passion Year 2023 BR-01HD- 3564	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 75 gm.	Gold 250 gm. Silver 500 gm	Gold 30 gm. Silver 50 gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	Home Appl. Rs.-100000/-	NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets:-**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) BABLI KUMARI	Dependant-1 Name AASHWI RAWAT	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	West Panchsheel Nagar, Gandhi Lane, Gola Road, Danapur, Patna Khata No.-758 Kheshara No.-1143 Thana No.-21 Total Land :- 868 Sq. Fit	Dumara Bujurg, Pabheri, Dhanaruaa, Patna khata No.-34, Thana No.-104 Plot No.-355, Total land:- 3000 Sq. Fit	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2026
(a) (i)	Loans from Banks	10,29,719 Persnol Loan HDFC Bank, Patna	8,51,413/-
(ii)	Loans from financial institutions	NIL	
(iii)	Government Dues:	NIL	
(a)	dues to departments dealing with government accommodation		
(b)	dues to departments dealing with supply of water	NIL	
(c)	dues to departments dealing with supply of electricity	NIL	
(d)	dues to departments dealing with telephones	NIL	
(e)	dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
(f)	Other dues, if any	NIL	

*[Signature]*  
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(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- AGQPR7822M
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	

**C. Personal Detail:-**

GPF/CPF/PRAN No. :- PTS/BLA-1290

Gender :- M (M/F)

Date of Birth :- 05 / 04 / 1975

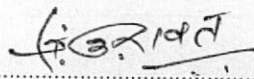
Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature : 

Name of Employee : SANJAY KUMAR RAWAT

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly

Place: PATNA

Date: 11/02/2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.